

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4832
ANSWERED ON:26.08.2010
FAKE GAS AGENCIES IN BIHAR
Ramkishun Shri

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether some gas agencies refuse to issue new LPG connections to people in various parts of Bihar;
- (b) if so, the details and the reasons therefor;
- (c) whether some gas agencies are run by fake properties in connivance with officials of oil marketing companies in various parts of Bihar;and
- (d) if so, the details thereof and the action taken by the Government against the guilty LPG distributors?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): The enrolment of new LPG customers and release of new LPG connections is a continuous process. New LPG connections are made available as soon as possible and in any case, within a period of sixty days. During the period April - July 2010, Public Sector Oil Marketing Companies (OMCs) have released 95,000 new LPG connections in the State of Bihar.

OMCs have not detected any established cases of non-release of new LPG connection against their LPG distributors in the State of Bihar.

(c) & (d): OMCs have not reported any established case of benami LPG distributors or connivance of their officers in such cases in the State of Bihar.

During LPG distributorship selection process and finally while awarding LPG distributorship, utmost care is taken by OMCs to ensure that the distributorships are awarded to the persons belonging to that category only under which distributorship is rostered and advertised.